



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 4th May 2023

ORDER

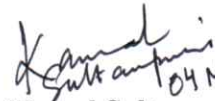
1. The following benches of the National Company Law Tribunal are having vacation in the month of May 2023 and Competent Authority has approved the Vacation Benches as mentioned below:

Bench	Period	Vacation Bench
Kochi	08.05.2023 to 19.05.2023	Hon'ble Member (J) Shri P. Mohan Raj Hon'ble Member (T) Shri Satya Ranjan Prasad
Bengaluru	08.05.2023 to 19.05.2023	Hon'ble Member (J) Shri P. Mohan Raj Hon'ble Member (T) Shri Satya Ranjan Prasad
Hyderabad	08.05.2023 to 19.05.2023	Hon'ble Member (J) Dr. N.V. Ramakrishna Badarinath, Hon'ble Member (T) Shri Charan Singh
Amravati	08.05.2023 to 19.05.2023	Hon'ble Member (J) Dr. N.V. Ramakrishna Badarinath Hon'ble Member (T) Shri Charan Singh, Member
Chennai	15.05.2023 to 26.05.2023	Hon'ble Member (J) Shri Sanjiv Jain Hon'ble Member (T) Shri Charan Singh
Ahmedabad	22.05.2023 to 02.06.2023	Hon'ble Member (J) Shri Shammi Khan Hon'ble Member (T) Shri A.D Mehrotra
Indore	22.05.2023 to 02.06.2023	Hon'ble Member (J) Shri Mahendra Khandelwal Hon'ble Member (T) Shri K.K. Singh
Kolkata	22.05.2023 to 31.05.2023	Hon'ble Member (J) Ms. Bidisha Banerjee Hon'ble Member (T) Shri Balraj Joshi
Mumbai	22.05.2023 to 31.05.2023	Hon'ble Member (J) Shri H. V. Subba Rao Hon'ble Member (T) Shri Prabhat Kumar

2. During the vacation **only urgent matters** at NCLT Benches shall be taken up by subject to availability of the Hon'ble Member (s). Hon'ble Member (s) shall grant hearing to the urgent matters as per their convenience.

*Kamal
Sankar
04 May 2023*

3. The Vacation Benches shall be conducted through Video Conference.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. The registry shall remain open during the Vacation.
6. This issues with the approval of Hon'ble President, NCLT.


(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.